

**GOVERNMENT OF INDIA  
STATISTICS AND PROGRAMME IMPLEMENTATION  
LOK SABHA**

UNSTARRED QUESTION NO:3498  
ANSWERED ON:01.12.2010  
MISUSE OF MPLADS FUNDS  
Meghwal Shri Arjun Ram

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

- (a) the details of reported misuse of MPLADS funds during the last two years and the current year; and
- (b) the corrective measures taken by the Government for proper utilization of the scheme funds?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF COAL AND STATISTICS & PROGRAMME IMPLEMENTATION  
(SHRI SRIPRAKASH JAISWAL)

- (a) The details of complaints regarding misuse of the Member of Parliament Local Area Development Scheme (MPLADS) funds during the last two years and the current year are at Annexure.
- (b) The Ministry has directed the concerned State/District Authorities, inter alia to adhere to the MPLADS guidelines while sanctioning/execution of works, take action to vacate the encroachments in MPLADS assets, take appropriate action against the concerned officers and recoup MPLADS funds where the ineligible works under the scheme have been executed.